

Complaint against Project Manager of O & NGC at Tripura

1230. SHRI DASARATHA DEB: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any complaint has been received by his Ministry against the Project Manager of Oil and Natural Gas Commission at Tripura; and

(b) if so, the nature of complaint and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH):

(a) Yes Sir;

(b) The complaint, which made certain personal allegations against the officer, was referred to the Chairman, Oil and Natural Gas Commission for a report. His report has been received very recently in the Ministry.

Exemption of Deogad River Project in Maharashtra from Benefit-Ratio Condition

1231. PROF. MADHU DANDAVATE: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government propose to waive in the case of backward areas the condition that benefit-ratio for the irrigation schemes must be 1:5; and

(b) if so, whether the Deogad river project in Maharashtra is proposed to be exempted from the benefit-ratio condition?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b). The Government of Maharashtra have reported that a preliminary survey of Deogad project was carried out in April, 1971 and this project was assessed to cost Rs. 10.73 crores, and have a benefit cost ratio of 0.63 to 1. As criterion fixed for financial feasibility is a benefit cost ratio of 1.5 and above, the Deogad project has been considered by the State Government to be

economically infeasible. The Government of Maharashtra have stated that there is no proposal under their consideration to relax the existing norm.

Running of the West Coast Express

1232. SHRI C. H. MOHAMMED KOYA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of passengers getting down and getting into the West Coast Express at Feroke during 1971-72;

(b) whether there is a demand to stop the above train at Tirur;

(c) the reasons for not accepting the demand; and

(d) whether the above train is stopping at any station in Malappuram District, if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No. 27/28 West Coast Express trains are not booked to stop at Feroke. The question of passengers getting down and getting into these trains at Feroke does not, therefore, arise.

(b) and (c). Stoppage of 27/28 West Coast Express has been provided at Tirur with effect from 5th July, 1973.

(d) Yes, at Tirur in Malappuram District.

सोन नदी जल विवाद के
समझौते के लिये संसद सदस्यों द्वारा
प्रधानमंत्री से अनुरोध

1233 श्री एम० एस० पुरती : क्या
सिवाई और विद्युत मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या कुछ संसद सदस्यों ने
प्रधान मंत्री से अनुरोध किया है कि वह
बिहार के हितों की रक्षा के लिए सोन नदी
जल विवाद में हस्तक्षेप करें; और

(ख) यदि हां, तो इस पर सरकार
की क्या प्रतिक्रिया है ?